

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.29
ANSWERED ON 20th July, 2023**

LAND ACQUISITION FOR NH

**29. DR. CHANDRA SEN JADON:
SHRI ARVIND GANPAT SAWANT:
SHRI SANJAY JADHAV:
DR. SANGHMITRA MAURYA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has identified several National Highways (NHS) projects in the country for completion during the year 2023, particularly of districts of Maharashtra and Uttar Pradesh;

(b) if so, the number of the said projects lying pending, State-wise including Maharashtra and Uttar Pradesh;

(c) whether the Government is facing problems in land acquisition in several States to complete the timely construction of the said NHs;

(d) if so, the names of the States where such problems are arising and the steps taken by the Government to resolve this problem;

(e) whether the Government is monitoring the progress of the said projects in collaboration with the concerned State Governments for better and early completion of the said projects in various parts of the country;

(f) the details of meetings held with the State Governments concerned during the last three years, State-wise;

(g) whether all the problems being faced have been resolved during the said meetings; and

(h) if not, the steps being taken by the Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) Yes Sir, based on the progress and scheduled/revised date of completion, 310 projects have been identified for completion from now to December, 2023. The State-wise details of such projects including for the States of Maharashtra and Uttar Pradesh are annexed.

(c) to (h) Land acquisition issues have adverse effect on the timely construction of NHs, to varying degrees, in almost all States.

The Government is closely monitoring various issues affecting completion of NH projects like land acquisition, encroachment removal, law & order issues, utility shifting, non-availability of soil/aggregate, environment/forest/wildlife clearances, ROB & RUB issues, contractual issues, etc. with all stakeholders including State Governments and other Central Ministries/Departments. Regular meetings with concerned State officials at local/district/state level are held on daily/weekly/monthly/quarterly basis, as per requirements based on the criticality of the issues.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) of LOK SABHA UNSTARRED QUESTION NO. 29 FOR ANSWER ON 20.07.2023 ASKED BY DR. CHANDRA SEN JADON, SHRI ARVIND GANPAT SAWANT, SHRI SANJAY JADHAV AND DR. SANGHMITRA MAURYA AS REGARDING LAND ACQUISITION FOR NH

S. No.	State/ UT	Number of projects
1	Andaman and Nicobar	2
2	Andhra Pradesh	16
3	Arunachal Pradesh	11
4	Assam	7
5	Bihar	10
6	Chandigarh	0
7	Chhattisgarh	15
8	Dadar and Nagar Haveli & Daman and Diu	0
9	Delhi	2
10	Goa	3
11	Gujarat	16
12	Haryana	11
13	Himachal Pradesh	8
14	Jammu & Kashmir	7
15	Jharkhand	5
16	Karnataka	8
17	Kerala	4
18	Ladakh	2
19	Madhya Pradesh	13
20	Maharashtra	44
21	Manipur	5
22	Meghalaya	5
23	Mizoram	4
24	Nagaland	10
25	Odisha	14
26	Puducherry	0
27	Punjab	9
28	Rajasthan	23
29	Sikkim	1
30	Tamil Nadu	15
31	Telangana	4
32	Tripura	4
33	Uttar Pradesh	12
34	Uttarakhand	14
35	West Bengal	6
	Total	310
